SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5367/2023

(Arising out of impugned final judgment and order dated 22-02-2023 in SBCRWP No. 555/2021 passed by the High Court of Judicature for Rajasthan at Jodhpur)

USHA Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.86206/2023-EXEMPTION FROM FILING 0.T.)

Date: 15-05-2023 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Shivam Singh, Adv. Mr. Gopal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official translation is allowed.

Issue notice returnable on 10th July, 2023.

Notice of respondent Nos. 5 to 7 be sent to the concerned Trial Court for effecting service.

Liberty is granted to serve the standing counsel, in addition.

(ANITA MALHOTRA) AR-CUM-PS (AVGV RAMU)
COURT MASTER